

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/78(CHE)/2023

NAME OF THE PETITIONER : K.Sekar & Another

NAME OF THE RESPONDENT(S) : Thangam Fabricators Pvt Ltd & 4 others

UNDER SECTION : Sec 59,213,241 & 242 of CA, 2013

ORDER

Ld. Counsel Mr.Kavin for the Petitioners. Ld. Counsel Mr. Jerin Asher Sojan for R1, R3, R4 and R5. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

Time allowed to file ROC report.

Ld. Counsel for R1, R3, R4 and R5 want to file reply and is permitted to file the same within 2 weeks.

List the petition for hearing on **19.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**